Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.12.2021

ORDER NO. 16**5** of 2021

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** on **09.12.2021 afternoon** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 09.12.2021 Afternoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	C/50019 – 50020/2020 (DB) M/s. Tradewell and Pankaj Jain *vs.* CC, Jaipur

Note:

1.   In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar)
Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Asst. Registrar

Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.12.2021
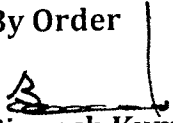
ORDER NO. 166 of 2021

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** from **08.12.2021** to **10.12.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 08.12.2021 Forenoon and from 09.12.2021 to 10.12.2021	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)
Registrar

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Assistant Registrar